

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "B" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA. No. 92/JP/2020  
निर्धारण वर्ष / Assessment Years : 2014-15

The ITO, Ward-1(3), Alwar.	बनाम Vs.	Shri Nitin Agarwal 10, Lakhanda Kua Behine Old Power House, Alwar.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: ANDPA7429 H		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

राजस्व की ओर से / Revenue by : Smt. Monisha Choudhary (JCIT)  
निर्धारिती की ओर से / Assessee by : Shri Dheeraj Board (C.A.)

सुनवाई की तारीख / Date of Hearing : 12/11/2021  
उदघोषणा की तारीख / Date of Pronouncement : 15/11/2021

आदेश / ORDER

PER: VIKRAM SINGH YADAV, A.M.

The Revenue has filed the present appeal against the order of Id. CIT(A), Alwar dated 18.01.2019 for the assessment year 2014-15.

2. The Id A/R has stated at the Bar that the assessee has filed a petition under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petition has recently been accepted and Form 3 has been issued on 27.08.2021 by the competent authority. It was

accordingly requested that the present appeal filed by the Revenue needs to be withdrawn.

3. The Id. DR is heard who did not raise any specific objection as the declaration of the assessee to settle the dispute has been accepted by the Competent Authorities.

4. In view of above, appeal filed by the Revenue is dismissed as withdrawn.

Order pronounced in the open Court on 15/11/2021.

Sd/-

( संदीप गोसाई )  
(Sandeep Gosain)

न्यायिक सदस्य / Judicial Member

Sd/-

(विक्रम सिंह यादव)  
(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 15/11/2021.

**\*Santosh**

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- ITO, Ward-1(3), Alwar.
2. प्रत्यर्थी / The Respondent- Shri Nitin Agarwal, Alwar.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA No. 92/JP/2020 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar